

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/37649/2024 ARBP/58/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
2	D-ARBP/37654/2024 ARBP/59/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
3	D-ARBP/37691/2024 ARBP/60/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
4	D-ARBP/37695/2024 ARBP/61/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
5	D-ARBP/37662/2024 ARBP/62/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
6	D-ARBP/37664/2024 ARBP/63/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
7	D-ARBP/37665/2024 ARBP/64/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
8	D-ARBP/37678/2024 ARBP/65/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
9	D-ARBP/37704/2024 ARBP/66/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
10	D-ARBP/37681/2024 ARBP/67/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //
11	D-ARBP/37706/2024 ARBP/68/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-ARBP/37689/2024 ARBP/69/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
13	D-ARBP/37709/2024 ARBP/70/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
14	D-ARBP/37725/2024 ARBP/71/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
15	D-ARBP/37666/2024 ARBP/72/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
16	D-ARBP/37670/2024 ARBP/73/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ()
17	D-BLAPL/26129/2024 BLAPL/8903/2024	PATHIADU DRONA DORA @ P. DRONA DORA VS STATE OF ODISHA	AMIT BISWAL VS	PATTAPUR (DIGAPAHANDI) /98 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/000010/2023
18	D-BLAPL/26164/2024 BLAPL/8904/2024	BABU RAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /269 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000473/2023
19	D-BLAPL/26166/2024 BLAPL/8905/2024	BABU RAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /270 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000474/2023
20	D-BLAPL/26161/2024 BLAPL/8906/2024	SUMANTA PRADHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BISRA /135 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000173/2022
21	D-BLAPL/26024/2024 BLAPL/8907/2024	RAJIB KUMAR @ RAJEEV KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000031/2022
22	D-BLAPL/26167/2024 BLAPL/8908/2024	MADAN GURU VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000021/2024
23	D-BLAPL/26408/2024	PURENDRA KUMAR SETHY	RATIKANTA MOHAPATRA	BHUBANESWAR VIGILANCE /10 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8909/2024	VS STATE OF ODISHA(VIG.)	VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/000024/2024
24	D-BLAPL/26099/2024 BLAPL/8910/2024	HARISH CHANDRA SAGAR @ RUNA SAGAR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DASMANTAPUR /105 /2023 JMFC, DASMANTAPUR(Koraput) GR/0000104/2023
25	D-BLAPL/26169/2024 BLAPL/8911/2024	MADHU SUDAN PUJHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /90 /2024 J.M.F.C, KOKSARA(Kalahandi) CT/0000094/2024
26	D-BLAPL/26046/2024 BLAPL/8912/2024	PRAMOD TANDI@TUNA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /257 /2019 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000029/2019
27	D-BLAPL/26098/2024 BLAPL/8913/2024	RAJAN GOND @ RANJAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARGARH /266 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000036/2024
28	D-BLAPL/26170/2024 BLAPL/8914/2024	NILAMANI RAJHANSA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000023/2024
29	D-BLAPL/26079/2024 BLAPL/8915/2024	KATARI NAGARAJU @ NAGA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /112 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000316/2024
30	D-BLAPL/26051/2024 BLAPL/8916/2024	P.BALU@BAMIDI BALU@BALA@B.BALU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /58 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000010/2024
31	D-BLAPL/26053/2024 BLAPL/8917/2024	PRAMOD TANDI@TUNA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /240 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000035/2021
32	D-BLAPL/26183/2024 BLAPL/8918/2024	PRADIP BAG VS STATE OF ODISHA	SK. ZAFARULLA VS	TARBHA /257 /2022 A.D.J.,SONEPUR(Sonepur) Spl/0000007/2023
33	D-BLAPL/26047/2024 BLAPL/8919/2024	DEBARAJ DALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /4 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000050/2024
34	D-BLAPL/26275/2024 BLAPL/8920/2024	GOURA MOHAPATRA VS	SAKTI PRASAD DAS VS	INFOVALLY UPD BHUBANESWAR /223 DISTRICT & SESIONS JUDGE,BHUBANE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/25571/2024 BLAPL/8921/2024	STATE OF ODISHA KHARAT CHHATRIA VS	RABINDRA NATH PRUSTY VS	TR/0000456/2024 //0 J.M.F.C.,SINAPALI(Nuapada)
36	D-BLAPL/26050/2024 BLAPL/8922/2024	STATE OF ODISHA KHAGESWAR SINGH VS	PANCHANAN PANIGRAHI VS	2(B)CC/0000004/2024 KANKADAHAD /160 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
37	D-BLAPL/26279/2024 BLAPL/8923/2024	STATE OF ODISHA PRABHAS SINGH VS	LAXMINARAYAN PATEL VS	GR/0000731/2024 PADWA /73 /2024 S.D.J.M.,KORAPUT(Koraput)
38	D-BLAPL/25925/2024 BLAPL/8924/2024	STATE OF ODISHA PAPUN @ PRAFULLAKAR PRADHAN VS	SARFARAZ AHMED VS	GR/0000495/2024 Maitri Vihar PS /352 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
39	D-BLAPL/25876/2024 BLAPL/8925/2024	STATE OF ODISHA KEWAL SINGH VS	SANTOSH KUMAR KANUNGO VS	TR/0000452/2024 JHIRPANI P.S. /33 /2024 1ST. A.D.J.,ROURKELA(Sundargarh)
40	D-BLAPL/24353/2024 BLAPL/8926/2024	STATE OF ODISHA RASANTA BISOYI VS	SANTOSH KUMAR SAMANTARAY VS	ST/0000132/2024 MOHANA /208 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
41	D-BLAPL/25812/2024 BLAPL/8927/2024	STATE OF ODISHA MUNA @ SUSANTA KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	Spl/0000035/2022 SATYABADI /225 /2022 ADHOC ADDL. DISTRICT AND SESSION
42	D-BLAPL/25580/2024 BLAPL/8928/2024	STATE OF ODISHA GOPI PANGI VS	DEEPANKAR PANIGRAHI VS	TR/0000254/2023 // SPECIAL JUDGE,MALKANGIRI(Malkang
43	D-BLAPL/24500/2024 BLAPL/8929/2024	STATE OF ODISHA MANI @ MANIBHADRA SAHOO VS	DEEPAK KUMAR MOHAPATRA VS	2(A)CC/0000019/2024 DHUSURI /37 /2021 SPL. JUDGE,BHADRAK(Bhadrak)
44	D-BLAPL/25481/2024 BLAPL/8930/2024	STATE OF ODISHA DURGESH KUMAR GOYAL VS	ASIT KUMAR JENA VS	Spl/0000026/2021 MATHILI /92 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang
45	D-BLAPL/25479/2024 BLAPL/8931/2024	STATE OF ODISHA SARIP SK VS STATE OF ODISHA	ASIT KUMAR JENA VS	TR/0000061/2020 //0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000029/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/25352/2024 BLAPL/8932/2024	SUBHAKANTA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BALANGA /97 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000441/2024
47	D-BLAPL/25256/2024 BLAPL/8933/2024	BHARAT NAIK VS STATE OF ODISHA	LALITENDU MISHRA VS	KHANDAPARA /153 /2022 A.D.J.,NAYAGARH(Nayagarh) ST/0000002/2023
48	D-BLAPL/24932/2024 BLAPL/8934/2024	BASUDEV RAY VS STATE OF ODISHA	NIRANJAN PANDA VS	BAUNISUNI /109 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000073/2024
49	D-BLAPL/25351/2024 BLAPL/8935/2024	JAGANNATH PUSPALAKA @ PASUPALAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
50	D-BLAPL/26416/2024 BLAPL/8936/2024	RAKESH KUMAR PATEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /137 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000134/2024
51	D-BLAPL/25644/2024 BLAPL/8937/2024	GAGAN MAHARANA VS STATE OF ODISHA	Srikanta Panda VS	SAHID NAGAR P.S. /263 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000270/2024
52	D-BLAPL/26323/2024 BLAPL/8938/2024	HAKI @ SUSANTA ROUT @ SUSHANT KUMAR ROUT VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /75 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000048/2024
53	D-BLAPL/26303/2024 BLAPL/8939/2024	MANU @ MANOJ NAHAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KABISURYANAGAR /505 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000499/2024
54	D-BLAPL/25817/2024 BLAPL/8940/2024	SADASIB PANDIA @ SUKUTA VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	JATNI P.S. /331 /2020 JMFC, JATNI(Khordha) GR/0000355/2020
55	D-BLAPL/26095/2024 BLAPL/8941/2024	BISWAJIT MOHANTY @ CHIKUN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	GOBINDAPUR /144 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000542/2024
56	D-BLAPL/26312/2024 BLAPL/8942/2024	SAGAR KUMAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KUJANGA /313 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000065/2024
57	D-BLAPL/26308/2024	AKHIL KUMAR DAS	AMITAV TRIPATHY	BALASORE VIGILANCE /30 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8943/2024	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2023
58	D-BLAPL/26290/2024 BLAPL/8944/2024	SUBASH RAM VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000023/2024
59	D-BLAPL/26300/2024 BLAPL/8945/2024	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /181 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000065/2023
60	D-BLAPL/25371/2024 BLAPL/8946/2024	NIJAMUDDIN KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000020/2024
61	D-BLAPL/26284/2024 BLAPL/8947/2024	GIRISH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) 2(B)CC/0000016/2024
62	D-BLAPL/25991/2024 BLAPL/8948/2024	MANOJ @ MANAJ DANTA VS STATE OF ODISHA	PREETAM MISHRA VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000024/2024
63	D-BLAPL/26296/2024 BLAPL/8949/2024	LULU KALATA @ KALTA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000009/2024
64	D-BLAPL/26258/2024 BLAPL/8950/2024	GAPUR @ GAFUR KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /521 /2024 J.M.F.C,TANGI(Khordha) GR/0000486/2024
65	D-BLAPL/26264/2024 BLAPL/8951/2024	SWADHINA KHATUA VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
66	D-BLAPL/26291/2024 BLAPL/8952/2024	SURE @ SURESH PANDE @ SURENDRA PANDE VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /292 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000347/2024
67	D-BLAPL/26262/2024 BLAPL/8953/2024	SIKANDAR JAL VS STATE OF ODISHA	BINOD KUMAR HATI VS	KANTABANJI /246 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000464/2024
68	D-BLAPL/26359/2024 BLAPL/8954/2024	ROCKY @ SWOSTIK BHOLA VS	LAKSHMI NARAYAN DAS VS	AIR FIELD P.S. /203 /2024 J.M.F.C.,BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/26297/2024 BLAPL/8955/2024	STATE OF ODISHA ARTTA KANAR VS	BIBHUTI BHUSAN SWAIN VS	CT/0000632/2024 / /0 ADDL.SPL.JUDGE, TALCHER(Anugul)
70	D-BLAPL/26348/2024 BLAPL/8956/2024	STATE OF ODISHA AARIYAN NAYAK VS	AMLAN SHAKTI PAUL VS	Spl/0000008/2024 SAHID NAGAR P.S. /295 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
71	D-BLAPL/26318/2024 BLAPL/8957/2024	STATE OF ODISHA BIPIN JENA VS	JYOTIRMAYA SAHOO VS	TR/0000322/2024 NIRAKARPUR /83 /2018 J.M.F.C,TANGI(Khordha)
72	D-BLAPL/26347/2024 BLAPL/8958/2024	STATE OF ODISHA ALOK MOHANTY@BULU VS	DEBASIS MISHRA VS	GR/0000352/2018 KHURDA ROAD G.R.P.S. /94 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
73	D-BLAPL/26344/2024 BLAPL/8959/2024	STATE OF ODISHA SIBARAM SETHY @ TINA VS	ASHOK DAS VS	TR/0000441/2024 BADABAZAR /122 /2021 3RD ADDL.SESION JUDGE CUM SPL.J
74	D-BLAPL/25405/2024 BLAPL/8960/2024	STATE OF ODISHA B.MOTHI VS	LAXMIDHAR MAHAPATRA VS	ST/0000122/2021 CAPITAL P.S. /362 /2024 S.D.J.M.,BHUBANESWAR(Khordha)
75	D-BLAPL/26336/2024 BLAPL/8961/2024	STATE OF ODISHA PRAMOD @ SAGAR MAJHI VS	PRABHAS CHANDRA PANDA VS	CT/0001267/2024 ADVA /21 /2013 A.D.J.,PARALAKHEMUNDI(Gajapati)
76	D-BLAPL/26360/2024 BLAPL/8962/2024	STATE OF ODISHA DILLIP NAIK VS	TUKUNA KUMAR MISHRA VS	ST/0000010/2022 KASHIPUR /11 /2023 J.M.F.C.,KASHIPUR(Rayagada)
77	D-BLAPL/26414/2024 BLAPL/8963/2024	STATE OF ODISHA KANHU BEHERA VS	AMULYA RATNA PANDA VS	GR/0000034/2023 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama
78	D-CMAPL/35985/2024 CMAPL/270/2024	STATE OF ODISHA SITAKANTA SAMANTA VS	SHANTI PRAKASH MOHANTY VS	2(A)CC/0000038/2024 / / ()
79	D-CMAPL/37707/2024 CMAPL/271/2024	STATE OF ODISHA PREMANJALI BEHURA VS PROF.DR. NIRMAL CHANDRA MOHAPATRA,DIRECTOR SPINAL INJURY CENTRE	ADV. VS	/ / () / /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/34545/2024 CMP/971/2024	STATE BANK OF INDIA, RAYAGADA VS M/S. MAHANKAL YASODA SETHI, RAYAGADA	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada) Fao/0000003/2023
81	D-CMP/34554/2024 CMP/972/2024	STATE BANK OF INDIA, RAYAGADA VS M/S ALISHA TRADERS, PROPRIETOR	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada) Fao/0000002/2023
82	D-CMP/35530/2024 CMP/973/2024	RAMACHANDRA BEHERA VS HRUDANANDA BEHERA	PRASANNA KUMAR DASH VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CMA/0000029/2022
83	D-CMP/35771/2024 CMP/974/2024	SARAT CHANDRA TRIPATHY VS ASWINI KUMAR SATAPATHY	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001274/2008
84	D-CMP/37557/2024 CMP/975/2024	KRUPASINDHU TANTY VS CHANDRABATI TANTI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000170/2021
85	D-CMP/37564/2024 CMP/976/2024	KANAK VARDHAN SINGH DEO VS ANANGA UDYA SINGH DEO	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000070/2008
86	D-CMP/36963/2024 CMP/977/2024	MANORANJAN KHATEI VS LILI KHATEI @ PATRA	TUSAR KUMAR MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000124/2021
87	D-CMP/37069/2024 CMP/978/2024	RAWNAK JAHAN @ RAWNAK JAHAN BIBI VS RAJDAR ALLI KHAN	GYANALOKA MOHANTY VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASO CS/0001770/2014
88	D-CMP/36597/2024 CMP/979/2024	OM PRAKASH AGRAWAL VS PARAMESWAR RAM	BIKRAM SENAPATI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho EC/0001272/2022
89	D-CMP/36991/2024 CMP/980/2024	KUMUDINI KUNAR VS PURNA CHANDRA KUNAR	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE(JD),ANANDPUR(Kendujhar CS/0000037/2021
90	D-CONTC/37447/2024 CONTC/6511/2024	MANORANJAN SATPATHY VS BHAKTA CHARAN MOHANTY, ENGNR. IN CHIEF, W.R DEPT.	ADV. VS	// () //
91	D-CONTC/37525/2024	AJOY KUMAR MOHAPATRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6512/2024	VS PREMDEEP SANJAY, DIV. SR. SECURITY COMMNR., RPF. E.CO. RAILWAY	VS	() //
92	D-CONTC/37550/2024 CONTC/6513/2024	BIDYADHAR SWAIN VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// () //
93	D-CONTC/37572/2024 CONTC/6514/2024	SANTOSH KUMAR SAHOO VS SIDDHARTH SHANKAR SWAIN, IAS	ADV. VS	// () //
94	D-CONTC/37587/2024 CONTC/6515/2024	HARI SANKAR SAHU VS SANJAY KUMAR SAMANTRA, TAHSILDAR,DHARAMGARH	ADV. VS	// () //
95	D-CONTC/37645/2024 CONTC/6516/2024	SANTOSH CHANDRA DEO @ MANASINGHA BHRAMARBAR RAY VS KAILASH CHANDRA NAYAK, A.D.M,PURI	ADV. VS	// () //
96	D-CONTC/37803/2024 CONTC/6517/2024	DURYODHAN DAS VS ASWATHY S.,IAS	ADV. VS	// () //
97	D-CONTC/37810/2024 CONTC/6518/2024	RAMESH DAKUA VS ASWATHY S., IAS	ADV. VS	// () //
98	D-CONTC/37775/2024 CONTC/6519/2024	MITHUN KUMAR NAYAK VS SATYABRATA SAHU, I.A.S	ADV. VS	// () //
99	D-CRLA/21510/2024 CRLA/847/2024	BIJU@ABHISHEK TANTY VS STATE OF ODISHA	SURENDRA MOHANTY VS	DHANUPALI /173 /2015 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000260/2015
100	D-CRLA/22659/2024 CRLA/848/2024	DIBAKAR MALIK@DIBAKAR MALLIK VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	PATTAMUNDAI /358 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(KORAPUT) Spl/0000080/2019
101	D-CRLA/22885/2024 CRLA/849/2024	RAKESH SARKAR VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000090/2023
102	D-CRLA/24614/2024 CRLA/850/2024	KAILASH GOUDA VS	BIDYALOK MOHAPATRA VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/24747/2024 CRLA/851/2024	STATE OF ODISHA JAGDISH PANIGRAHY@ JAGADISH PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000093/2023 BERHAMPUR TOWN /174 /2024 3RD ADDL.SESSION JUDGE CUM SPL.JU Spl/0000041/2024
104	D-CRLA/25288/2024 CRLA/852/2024	RANJAN SAHOO@RANJAN KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JAGATPUR /199 /2022 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000179/2024
105	D-CRLA/23565/2024 CRLA/853/2024	JITU @ AYUSHMAN PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	TIKABALI /117 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000148/2024
106	D-CRLMC/26126/2024 CRLMC/3347/2024	AFROJ BEGUM VS SYED NAIMUDDIN	RAJIB LOCHAN PATNAIK VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000153/2022
107	D-CRLMC/26130/2024 CRLMC/3348/2024	ABHAYA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000006/2019
108	D-CRLMC/26139/2024 CRLMC/3349/2024	IFTEKHAR KHAN@KAWA CHHOTU VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	DHANUPALI /84 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000779/2021
109	D-CRLMC/25998/2024 CRLMC/3350/2024	SATIS MISHRA@BABU@MAUJA VS STATE OF ODISHA	SARFARAZ AHMED VS	GOSANINUAGAM /11 /2013 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000019/2014
110	D-CRLMC/25673/2024 CRLMC/3351/2024	PRADIPTA BISWAL VS STATE OF ODISHA	DEBABRATA RATH VS	KAMAKHYANAGAR /359 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000068/2023
111	D-CRLMC/26155/2024 CRLMC/3352/2024	VIKASH KUMAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,KORAPUT(Koraput) GR/0000510/2023
112	D-CRLMC/25862/2024 CRLMC/3353/2024	SUNANDA SAMAL@SUNAJ KUMAR SAMAL VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /283 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0001163/2019
113	D-CRLMC/26228/2024 CRLMC/3354/2024	MRUTUNJAY RAY VS SUBASH CHANDRA DAS	BHAGABAN MOHANTY VS	/ /0 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu ICC/0000005/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/26355/2024 CRLMC/3355/2024	BISWAJIT LIMA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	// SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000044/2018
115	D-CRLMC/26329/2024 CRLMC/3356/2024	SABITRI ADHIKARI VS STATE OF ODISHA	MANICHARAN BARIK VS	MARINE PS AT BALARAMGADI /24 /201 S.D.J.M.,BALASORE(Baleshwar) CT/0002805/2018
116	D-CRLMC/26040/2024 CRLMC/3357/2024	RITESH AGARWAL VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	//0 J.M.F.C.,KANTABANJI(Balangir) ICC/0000011/2020
117	D-CRLMC/24541/2024 CRLMC/3358/2024	BICHITRA KUMAR DUTTA @ BICHANA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BARAMBA /148 /2018 ADDL.SESIONS JUDGE,ATHAGARH(C GR/0000143/2018
118	D-CRLMC/26314/2024 CRLMC/3359/2024	SANTOSH KUMAR PANDI @ KUNA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /269 /2018 ADJ,KODALA(Ganjam) ST/0000087/2024
119	D-CRLMP/24440/2024 CRLMP/1251/2024	ABDUL FARID VS STATE OF ODISHA	KUMAR PRAJWAJ VS	BRAMHA BARADA /138 /2024) //
120	D-CRLMP/22053/2024 CRLMP/1252/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	//) //
121	D-CRLMP/25853/2024 CRLMP/1253/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0) //
122	D-CRLREV/24271/2024 CRLREV/465/2024	SILU LAMA VS STATE OF ODISHA	SARFARAZ AHMED VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) CMC/0000837/2024
123	D-CRLREV/24422/2024 CRLREV/466/2024	TUINKEL LENKA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000042/2023
124	D-CRLREV/26320/2024 CRLREV/467/2024	SAROJ KUMAR KAR@PAPU VS STATE OF ODISHA	PULAKESH MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000067/2022
125	D-CRLREV/26321/2024	KARTIKEYA PARIDA	GOURI KUMAR RATH	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/468/2024	VS STATE OF ODISHA	VS	ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) 2(C)CC/0000595/2018
126	D-FAO/35364/2024 FAO/414/2024	BIJAY KUMAR DAS VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000254/2019
127	D-MACA/32593/2024 MACA/885/2024	BABAJI BASHANTIA VS SURESH KUMAR SUBUDHI	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000049/2020
128	D-MACA/32591/2024 MACA/886/2024	HEMALATA MOHANTY VS PRAHALLAD MALLA	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000099/2016
129	D-MACA/34124/2024 MACA/887/2024	THE ORIENTAL INSURANCE CO.LTD, BALANGIR VS TRIPURA NAIK	RIMJHIMBALA PATI VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/0000082/2022
130	D-MACA/32566/2024 MACA/888/2024	SARASWATI JENA VS ARTATRAN BARIK	AKSHAYA KUMAR PATI VS	// II MACT,CUTTACK(Cuttack) MISCA/0000397/2014
131	D-MACA/32571/2024 MACA/889/2024	SRIKANTA KUMAR TRIPATHI VS SOMNATH NAYAK	AKSHAYA KUMAR PATI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000368/2016
132	D-MATA/33946/2024 MATA/321/2024	DANDESWAR NAHAK VS RESHMA KUMARI NAHAK	MANOJ KUMAR MOHANTY VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000111/2021
133	D-MATA/37844/2024 MATA/322/2024	BISHNU CHARAN NAYAK VS LINUBALA KOTHALA	ABHILASH MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000757/2022
134	D-MATA/37472/2024 MATA/323/2024	NARAYAN DESHPRADHAN VS GOURI DEO	BIBHU PRASAD DAS VS	// JUDGE FAMILY COURT, BARIPADA(Ma) CP/0000110/2021
135	D-OTAPL/38019/2024 OTAPL/39/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS M/S SRI DURGA IMPEX AND LOGISTICS,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
136	D-TRP(C)/37635/2024 TRP(C)/268/2024	PRAKASH CHANDRA NAYAK VS	ANKITA MUKHERJI VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-TRP(C)/36765/2024 TRP(C)/269/2024	STATE OF ODISHA RUKSANA BEGUM VS ABU JAFAR KHAN	JYOTIRMAYA SAHOO VS	RFA/0000023/2007 // JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000185/2024
138	D-TRPCRL/26232/2024 TRPCRL/74/2024	SUNIL KUMAR BAISAKH@BAISAKHU VS SATRUGHNA PATRA	SOUMYA DEV RAY VS	//0 J.M.F.C., JAJPUR ROAD(Jajapur) ICC/0000023/2023
139	D-TRPCRL/26423/2024 TRPCRL/75/2024	SUNIL KUMAR BAISAKH@BAISAKHU VS AJIT KUMAR ROUT	SOUMYA DEV RAY VS	//0 J.M.F.C., JAJPUR ROAD(Jajapur) ICC/0000022/2023
140	D-WA/37501/2024 WA/2391/2024	SUPERINTENDENT OF POLICE, BOLANGIR VS MAMINA SAHU	A.S.C VS	// 0 //
141	D-WA/37491/2024 WA/2392/2024	STATE OF ODISHA VS SABITA RANI MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
142	D-WA/36789/2024 WA/2393/2024	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
143	D-WA/36994/2024 WA/2394/2024	ABEDA BIBI VS LATIFA KHATUN	JEETENDRA KUMAR PRATIHARI VS	// 0 //
144	D-WA/36523/2024 WA/2395/2024	BISWANATH SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
145	D-WA/35637/2024 WA/2396/2024	RAJASHREE SINGH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
146	D-WA/37632/2024 WA/2397/2024	STATE OF ODISHA STATE OF ODISHA VS BHARATI MAHANTA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
147	D-WA/38146/2024 WA/2398/2024	PRINCIPAL IN CHARGE CUM SECY OF SVM AUTONOMOUS COLLEGE, JAGATSINGHPUR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/35621/2024 WP(C)/21784/2024	JITENDRA CHOUDHURY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
149	D-WP(C)/37027/2024 WP(C)/21785/2024	SARAN KUMAR NAYAK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
150	D-WP(C)/37042/2024 WP(C)/21786/2024	PADMINI PRADHAN VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
151	D-WP(C)/37385/2024 WP(C)/21787/2024	CHAMPARANI SEN VS COMMISSIONER CUM SECRETARY, ODISHA MISSION SHAKTI, LOKSAVA BHAWAN, BBSR	KARUNAKAR RATH VS	// 0 //
152	D-WP(C)/36558/2024 WP(C)/21788/2024	NARAYAN MEMORIAL INSTITUTE OF MEDICAL SCIENCE, KENDRAPARA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
153	D-WP(C)/32802/2024 WP(C)/21789/2024	RASMITA MALLIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
154	D-WP(C)/37451/2024 WP(C)/21790/2024	BIJAYA KUMAR ROUTRAY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
155	D-WP(C)/31393/2024 WP(C)/21791/2024	MANOJ KUMAR SINGH VS DEPUTY REGISTER OF DISTRICT JUDGE GANJAM	RUPESH KUMAR KANUNGO VS	// 0 //
156	D-WP(C)/37139/2024 WP(C)/21792/2024	KAJAL MALLIK VS COLLECTOR CUM DIST.MAGISTRATE CUTTACK	NIHAL RATH VS	// 0 //
157	D-WP(C)/32803/2024 WP(C)/21793/2024	NIBEDITA NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
158	D-WP(C)/37011/2024 WP(C)/21794/2024	AKASH KUMAR PUSTY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
159	D-WP(C)/37151/2024	AMAR KUMAR PAL	SUBAS CHANDRA DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21795/2024	VS STATE OF ORISSA	VS	0 //
160	D-WP(C)/37462/2024 WP(C)/21796/2024	APARAJITA SENAPATI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
161	D-WP(C)/37014/2024 WP(C)/21797/2024	MATHURA MOHAN DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
162	D-WP(C)/37197/2024 WP(C)/21798/2024	GOPAL CHANDRA SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
163	D-WP(C)/37020/2024 WP(C)/21799/2024	PRADEEP KUMAR PUSTY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
164	D-WP(C)/37163/2024 WP(C)/21800/2024	SIBA PRASAD SINGH VS ADDITIONAL DISTRICT MAGISTRATE-CUM-DISTRICT REGISTRAR, KHURDA	BANSHIDHAR BAUG VS	// 0 //
165	D-WP(C)/33539/2024 WP(C)/21801/2024	RABINDRA KUMAR ROUT VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
166	D-WP(C)/37034/2024 WP(C)/21802/2024	DHARANIDHARA SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
167	D-WP(C)/37466/2024 WP(C)/21803/2024	RASMITA PARIDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
168	D-WP(C)/37167/2024 WP(C)/21804/2024	M/S. HARSHAPRIYA NEELACHAL VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
169	D-WP(C)/36205/2024 WP(C)/21805/2024	SUSANTA KUMAR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
170	D-WP(C)/37483/2024 WP(C)/21806/2024	NILAKANTHA BISWAL VS	SRINIVAS MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/37331/2024 WP(C)/21807/2024	STATE OF ODISHA DEBAKI BHATRA VS	NEELAKANTHA PANDA VS	// // 0
172	D-WP(C)/37484/2024 WP(C)/21808/2024	STATE OF ODISHA PRATIMA SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
173	D-WP(C)/37273/2024 WP(C)/21809/2024	STATE OF ODISHA MAHESH CHANDRA BHANJDEO VS	BIBHUTI KESHARI BISWAL VS	// // 0
174	D-WP(C)/37343/2024 WP(C)/21810/2024	STATE OF ODISHA GITANJALI BAG VS	BABITA KUMARI PATTANAIAK VS	// // 0
175	D-WP(C)/37504/2024 WP(C)/21811/2024	STATE OF ODISHA SUJIT KUMAR SAHOO VS	SRINIVAS MOHANTY VS	// // 0
176	D-WP(C)/37485/2024 WP(C)/21812/2024	STATE OF ODISHA ASISH KUMAR MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
177	D-WP(C)/37407/2024 WP(C)/21813/2024	STATE OF ODISHA GAJENDRA NATH PRADHAN VS	SUBAS CHANDRA DAS VS	// // 0
178	D-WP(C)/37031/2024 WP(C)/21814/2024	STATE OF ODISHA NISHAKARA SAHU VS	RAMESH KUMAR SAHU VS	// // 0
179	D-WP(C)/34558/2024 WP(C)/21815/2024	STATE OF ODISHA BISWARANI MAHANTA VS	PRANAB KUMAR GHOSE VS	// // 0
180	D-WP(C)/35482/2024 WP(C)/21816/2024	THE A.O., LIC HOUSING FINANCE LTD, BBSR PURNA CHANDRA SAHOO VS	ARJUNA CHARANA BEHERA VS	// // 0
181	D-WP(C)/35483/2024 WP(C)/21817/2024	STATE OF ODISHA GHAZALA SALIM VS	BIGYAN KUMAR SHARMA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/36634/2024 WP(C)/21818/2024	SHAKTI SARALA SHG GROUP VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
183	D-WP(C)/35493/2024 WP(C)/21819/2024	NIRANJAN BEHERA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
184	D-WP(C)/36672/2024 WP(C)/21820/2024	BIJAYA RANJAN PATTNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
185	D-WP(C)/37410/2024 WP(C)/21821/2024	RENU NATH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
186	D-WP(C)/37648/2024 WP(C)/21822/2024	SWARNAMANJARI SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
187	D-WP(C)/37423/2024 WP(C)/21823/2024	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
188	D-WP(C)/36673/2024 WP(C)/21824/2024	MAMI NAIK VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
189	D-WP(C)/36680/2024 WP(C)/21825/2024	ASHWINI KUMAR MAITY VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
190	D-WP(C)/35585/2024 WP(C)/21826/2024	TITLY HALDAR VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
191	D-WP(C)/37505/2024 WP(C)/21827/2024	KOYA GOBINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	D-WP(C)/36520/2024 WP(C)/21828/2024	SIBA PRASAD JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
193	D-WP(C)/36539/2024	PRAVAT KUMAR SAHOO	AMITAV TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21829/2024	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/37737/2024 WP(C)/21830/2024	M/S. VULASH KUMAR SAHOO, CUTTACK VS DIRECTOR OF ACCOUNTS(POSTAL), CUTTACK	GOPINATH MISHRA VS	// 0 //
195	D-WP(C)/36692/2024 WP(C)/21831/2024	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
196	D-WP(C)/36695/2024 WP(C)/21832/2024	PRANATI SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
197	D-WP(C)/37514/2024 WP(C)/21833/2024	SANTOSH RAJU VS NATIONAL ALUMINIUM COMPANY LTD., KORAPUT	BASUDEV PUJARI VS	// 0 //
198	D-WP(C)/37088/2024 WP(C)/21834/2024	JHUNA BARIK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
199	D-WP(C)/36616/2024 WP(C)/21835/2024	DILLIP KUMAR SAHU VS STATE OF ORISSA	JAJATI KESHARI KHUNTIA VS	// 0 //
200	D-WP(C)/31341/2024 WP(C)/21836/2024	JIBARDHAN PADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
201	D-WP(C)/37516/2024 WP(C)/21837/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), TPNODL, BHADRAK SOUTH ELECTRIC SUBSTATION, BHADRAK VS REGISTRAR CUM SECRETARY IN CHARGE, ODISHA HUMAN RIGHTS COMMISSION, KHURDA	SUBSISHA BIRDRAKSH VS	// 0 //
202	D-WP(C)/35662/2024 WP(C)/21838/2024	PRAJNAPITA DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
203	D-WP(C)/32252/2024 WP(C)/21839/2024	AJIT KUMAR PRADHAN VS MANAGEMENT NALCO LTD., BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/34690/2024 WP(C)/21840/2024	KASHINATH KANDI VS	RANJIT KUMAR LENKA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/35222/2024 WP(C)/21841/2024	STATE OF ODISHA SATRUGHNA ROUT VS	SHASHI BHUSAN JENA VS	// // ()
206	D-WP(C)/37522/2024 WP(C)/21842/2024	STATE OF ODISHA ITISHREE PANDA VS	ABHIJIT PATI VS	// // ()
207	D-WP(C)/35603/2024 WP(C)/21843/2024	REGIONAL BRANCH MANAGER, MAHINDRA AND MAHINDRA FINANCE SERVICE LTD. RABINDRA KUMAR SAHOO VS	SAROJ KUMAR PADHI VS	// // ()
208	D-WP(C)/35676/2024 WP(C)/21844/2024	STATE OF ODISHA P.KANAKA RAO VS	SAIBRATA RATH VS	// // ()
209	D-WP(C)/33588/2024 WP(C)/21845/2024	STATE OF ODISHA RAGHUNATH PRADHAN VS	LAXMAN PRADHAN VS	// // ()
210	D-WP(C)/36559/2024 WP(C)/21846/2024	STATE OF ORISSA SASMITA MAYEE MAHAKUD VS	UMAKANT SAHOO VS	// // ()
211	D-WP(C)/36561/2024 WP(C)/21847/2024	STATE OF ODISHA AJAYA KUMAR SAHANI VS	ASHUTOSH MALLIK VS	// // ()
212	D-WP(C)/35770/2024 WP(C)/21848/2024	STATE OF ODISHA GOPAL CHANDRA JENA VS	CHITTA RANJAN PATTNAIK VS	// // ()
213	D-WP(C)/34327/2024 WP(C)/21849/2024	STATE OF ODISHA M/S AJAY KUMAR SHARMA, JHARSUGUDA VS	ITISHREE TRIPATHY VS	// // ()
214	D-WP(C)/36249/2024 WP(C)/21850/2024	DEPUTY COMNR, GST AND CENTRAL EXCISE, JHARSUGUDA ARATI JENA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
215	D-WP(C)/36949/2024 WP(C)/21851/2024	STATE OF ODISHA BIKRAM KISHORE SAHOO VS	ARUN KUMAR PATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/37548/2024 WP(C)/21852/2024	NEPAL PRAKASH SAMANTA VS CUTTACK MUNICIPAL CORPORATION,CTC	SUBHENDU KUMAR NAYAK VS	// 0 //
217	D-WP(C)/37521/2024 WP(C)/21853/2024	JAYANTI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
218	D-WP(C)/36953/2024 WP(C)/21854/2024	MANISH KUMAR MEHER VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
219	D-WP(C)/30431/2024 WP(C)/21855/2024	ARCHER ARDHENDU NARAYAN BEHERA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
220	D-WP(C)/36497/2024 WP(C)/21856/2024	ANJANA KHAMARI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
221	D-WP(C)/37549/2024 WP(C)/21857/2024	TAPAN KUMAR BARIK VS BRANCH MANAGER CANARA BANK, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
222	D-WP(C)/37574/2024 WP(C)/21858/2024	BHADRAK BALASORE CENTRAL COOPERATIVE BANK LTD VS STATE CONSUMER DISPUTES RCDRESSAL COMMISSION	DEEPALI MAHAPATRA VS	// 0 //
223	D-WP(C)/36599/2024 WP(C)/21859/2024	BHABANI SHANKAR GARABADU VS SUB COLLECTOR, KHORDHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
224	D-WP(C)/30589/2024 WP(C)/21860/2024	ARCHER ARDHENDU NARAYAN BEHERA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
225	D-WP(C)/37084/2024 WP(C)/21861/2024	BISWESWAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/31782/2024 WP(C)/21862/2024	RAJENDRA BAITHARU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
227	D-WP(C)/34276/2024	RAJENDRA JENA	PRAVASH CHANDRA JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21863/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/35774/2024 WP(C)/21864/2024	NARENDRA KUMAR BEJ VS THE STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
229	D-WP(C)/36609/2024 WP(C)/21865/2024	ARNAPURNA MISHRA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
230	D-WP(C)/31789/2024 WP(C)/21866/2024	MAMATA KUMARI SAHU VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/32419/2024 WP(C)/21867/2024	P. LABA REDDY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
232	D-WP(C)/36592/2024 WP(C)/21868/2024	PREMANANDA PANDA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
233	D-WP(C)/29693/2024 WP(C)/21869/2024	JHARANA NAYAK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
234	D-WP(C)/37098/2024 WP(C)/21870/2024	BINOD CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/34393/2024 WP(C)/21871/2024	SANJUKTA DASH VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
236	D-WP(C)/33610/2024 WP(C)/21872/2024	RITA MAHAPATRA VS THE DIRECTOR VIGILANCE , CUTTACK BRANCH	SHASHI BHUSAN JENA VS	// 0 //
237	D-WP(C)/37035/2024 WP(C)/21873/2024	SRIHARI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
238	D-WP(C)/38011/2024 WP(C)/21874/2024	SURESH CHANDRA MISHRA VS	ASHOK KUMAR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/34819/2024 WP(C)/21875/2024	STATE OF ODISHA DIBAKAR MAHARANA VS COMMISSIONER CONSOLIDATION, BHUBANESWAR	GOPINATH MISHRA VS	// // 0 //
240	D-WP(C)/38012/2024 WP(C)/21876/2024	SANYASI BARAD VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
241	D-WP(C)/36892/2024 WP(C)/21877/2024	KARTIKESWAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
242	D-WP(C)/35790/2024 WP(C)/21878/2024	MAHENDRA SWAIN VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
243	D-WP(C)/37101/2024 WP(C)/21879/2024	GEETANJALI POLAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/35235/2024 WP(C)/21880/2024	GANGADHAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
245	D-WP(C)/37181/2024 WP(C)/21881/2024	ACHYUTANANDA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
246	D-WP(C)/37183/2024 WP(C)/21882/2024	RUP KUMAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
247	D-WP(C)/29764/2024 WP(C)/21883/2024	SUDHA KUMARI KESHARI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
248	D-WP(C)/38013/2024 WP(C)/21884/2024	SOUDAMINI TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
249	D-WP(C)/36386/2024 WP(C)/21885/2024	KUNTALA KUMARI ROUT VS STATE OF ODISHA	BUDHADEV ROURTRAY, SR.ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/37783/2024 WP(C)/21886/2024	BASUDEB DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
251	D-WP(C)/37103/2024 WP(C)/21887/2024	KUMUDA CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/36885/2024 WP(C)/21888/2024	PADMANAVA JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
253	D-WP(C)/37734/2024 WP(C)/21889/2024	PURNA CHANDRA SAMARTHA VS COLLECTOR-CUM-LAND ACQUISITION OFFICER, PURI	GOPINATH MISHRA VS	// 0 //
254	D-WP(C)/37581/2024 WP(C)/21890/2024	DIBYA COLLEGE OF PHARMACY, SUNDARGARH VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
255	D-WP(C)/38014/2024 WP(C)/21891/2024	HEMANTA KUMAR NAHAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
256	D-WP(C)/37813/2024 WP(C)/21892/2024	GANESWAR CHOUDHURY VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	ARUN KUMAR ACHARYA VS	// 0 //
257	D-WP(C)/37684/2024 WP(C)/21893/2024	ASHOK MISHRA VS UCO BANK	DIGAMBARA MISHRA VS	// 0 //
258	D-WP(C)/38015/2024 WP(C)/21894/2024	DURYODHAN GOUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
259	D-WP(C)/37778/2024 WP(C)/21895/2024	SUVENDU KUMAR BISWAL VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
260	D-WP(C)/37344/2024 WP(C)/21896/2024	MAMATA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
261	D-WP(C)/29768/2024	NIROJ KUMAR SINGH	ASISH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21897/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/37768/2024 WP(C)/21898/2024	BRUSAKETU SAMANTRAY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
263	D-WP(C)/37117/2024 WP(C)/21899/2024	PRANITA SAHU VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
264	D-WP(C)/36875/2024 WP(C)/21900/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/34196/2024 WP(C)/21901/2024	ASIT KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
266	D-WP(C)/37591/2024 WP(C)/21902/2024	SWADHIN SWAIN VS THE COMMISSIONER CUM SECY, HOUSING AND URBAN DEVELOPMENT DEPT. BBSR	SUJATA JENA VS	// 0 //
267	D-WP(C)/36888/2024 WP(C)/21903/2024	SAROJA KUMAR RATH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
268	D-WP(C)/35266/2024 WP(C)/21904/2024	BIDYUT MANJARI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
269	D-WP(C)/37076/2024 WP(C)/21905/2024	KEDARNATH PARIDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
270	D-WP(C)/37349/2024 WP(C)/21906/2024	PRAMILA DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
271	D-WP(C)/34274/2024 WP(C)/21907/2024	PRAMOD KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
272	D-WP(C)/33495/2024 WP(C)/21908/2024	USHABATI BHAINSA VS	SURESH KUMAR JENA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/37136/2024 WP(C)/21909/2024	THE CHAIRMAN CUM MANAGING DIRECTOR , MCL , SUNDERGARH JAGABANDHU JENA VS TAHASILDAR, BHADRAK	PRASANTA KUMAR JENA VS	// // ()
274	D-WP(C)/37177/2024 WP(C)/21910/2024	LAMBODAR BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
275	D-WP(C)/37172/2024 WP(C)/21911/2024	NILAMADHAB PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
276	D-WP(C)/37350/2024 WP(C)/21912/2024	SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
277	D-WP(C)/34593/2024 WP(C)/21913/2024	ANIL KUMAR RATH VS KOKA KAMESWARAMA	GOUTAM KUMAR ACHARYA VS	// () //
278	D-WP(C)/37401/2024 WP(C)/21914/2024	MANORANJAN MANDAL VS STATE OF ODISHA	SANJIB RAY VS	// () //
279	D-WP(C)/29771/2024 WP(C)/21915/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	// () //
280	D-WP(C)/37869/2024 WP(C)/21916/2024	LAXMINARAYAN MOHAPATRA VS ASSISTANT GENERAL MANAGER, UCO BANK, BBSR	TUNA SAHU VS	// () //
281	D-WP(C)/37352/2024 WP(C)/21917/2024	MAHIM RANJAN JAGATI VS THE CHAIRMAN CLAIMS COMMITTEE	PRATIK NAYAK VS	// () //
282	D-WP(C)/37427/2024 WP(C)/21918/2024	TRIBIKRAM BEURA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
283	D-WP(C)/35650/2024 WP(C)/21919/2024	ANUPAMA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/34687/2024 WP(C)/21920/2024	SURAJ KUMAR HARIJAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
285	D-WP(C)/37773/2024 WP(C)/21921/2024	ARCHANA DHAR MAHAPATRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
286	D-WP(C)/37173/2024 WP(C)/21922/2024	UMESH CHANDRA MAHARANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
287	D-WP(C)/37606/2024 WP(C)/21923/2024	LAXMIDHAR SATAPATHY VS STATE OF ODISHA	DR.BINDOD KUMAR MISHRA VS	// 0 //
288	D-WP(C)/37796/2024 WP(C)/21924/2024	LILADITYA DEB VS TARA RANJAN PATTNAIK	HIMANSHU SEKHAR MISHRA VS	// 0 //
289	D-WP(C)/38087/2024 WP(C)/21925/2024	TIKAM CHAND SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
290	D-WP(C)/37470/2024 WP(C)/21926/2024	URMILA PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
291	D-WP(C)/37174/2024 WP(C)/21927/2024	RAMESH CHANDRA RATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
292	D-WP(C)/30286/2024 WP(C)/21928/2024	NASIR AHEMAD VS KHIROD KUMAR MOHAPATRA	KALU CHARAN SWAIN VS	// 0 //
293	D-WP(C)/35697/2024 WP(C)/21929/2024	BASANTI MANDAL VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
294	D-WP(C)/37823/2024 WP(C)/21930/2024	SAMAR KESHARI PATTANAIAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
295	D-WP(C)/35384/2024	SEEMANCHALA BARIK	DIPTI RANJAN MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21931/2024	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/37184/2024 WP(C)/21932/2024	KALIA CH. @ CHARAN KHETI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// () //
297	D-WP(C)/37834/2024 WP(C)/21933/2024	TATA CAPITAL HOUSING FINANCE LTD., VS DIST.MAGISTRATE CUM COLLECTOR ,KHORDHA	RAMACHANDRA PANIGRAHY VS	// () //
298	D-WP(C)/36455/2024 WP(C)/21934/2024	SUBASH CHANDRA PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// () //
299	D-WP(C)/35729/2024 WP(C)/21935/2024	RAKESH BAROI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
300	D-WPCRL/25327/2024 WPCRL/110/2024	BIKRAM KESARI MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JALESWAR /391 /2024 () //
301	D-WPCRL/25859/2024 WPCRL/111/2024	TIKI SAHOO VS STATE OF ODISHA	ADITI HOTA VS	N.T.P.C. /112 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001196/2024
302	D-ABLAPL/24629/2024 ABLAPL/9616/2024	JAYANANDA BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /230 /2024 () //
303	D-ABLAPL/25480/2024 ABLAPL/9617/2024	SAYED MANUWAR ALLI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /167 /2024 () //
304	D-ABLAPL/26462/2024 ABLAPL/9618/2024	BANAMALI BEHERA VS STATE OF ODISHA	ABINASH ROUTRAY VS	MANGALA BAG /216 /2024 () //
305	D-ABLAPL/25667/2024 ABLAPL/9619/2024	DANISH KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /143 /2024 () //
306	D-ABLAPL/25544/2024 ABLAPL/9620/2024	PRATIMA PATRA VS	JAYANTA KUMAR KHANDAYATRAY VS	BARKOTE /385 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/25949/2024 ABLAPL/9621/2024	STATE OF ODISHA BAPU @ TRUPTI RANJAN PATRA @ RAY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// DELANGA /167 /2015 ()
308	D-ABLAPL/25961/2024 ABLAPL/9622/2024	STATE OF ODISHA SOUMYA RANJAN SAHU @ DHRUBA SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// KOMNA PS /170 /2024 ()
309	D-ABLAPL/26113/2024 ABLAPL/9623/2024	STATE OF ODISHA AKASH BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /223 /2024 ()
310	D-ABLAPL/26093/2024 ABLAPL/9624/2024	STATE OF ODISHA MUSTAK KHAN VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// TANGI /176 /2022 ()
311	D-ABLAPL/26248/2024 ABLAPL/9625/2024	STATE OF ODISHA KSHETISH KUMAR NAYAK VS STATE OF ODISHA	AMRITA MISHRA VS	// DHARMASALA /646 /2024 ()
312	D-ABLAPL/26173/2024 ABLAPL/9626/2024	STATE OF ODISHA USHARANI BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// RAJKANIKA /288 /2024 ()
313	D-ABLAPL/25921/2024 ABLAPL/9627/2024	STATE OF ODISHA ANIL NAYAK @ BISWAJIT VS STATE OF ODISHA	SIMSON JENA VS	// BHARATPUR PS /492 /2024 ()
314	D-ABLAPL/25304/2024 ABLAPL/9628/2024	STATE OF ODISHA BALARAM MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// PATTAMUNDAI RURAL PS /305 /2024 ()
315	D-ABLAPL/25844/2024 ABLAPL/9629/2024	STATE OF ODISHA PRANAB KUMAR SAMAL VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	// BANARAPAL /327 /2024 ()
316	D-ABLAPL/25589/2024 ABLAPL/9630/2024	STATE OF ODISHA HAFIJ KHAN VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	// BALASORE TOWN /222 /2024 ()
317	D-ABLAPL/25843/2024 ABLAPL/9631/2024	STATE OF ODISHA NILU SAHU@MILU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	// BANARAPAL /334 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/26156/2024 ABLAPL/9632/2024	BASANTI GHADAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /276 /2024 () //
319	D-ABLAPL/25289/2024 ABLAPL/9633/2024	MD. ISMAIL VS STATE OF ODISHA	T.NARAYANA MURTY VS	POTTANGI /34 /2023 () //
320	D-ABLAPL/25920/2024 ABLAPL/9634/2024	KARUNA DAS VS STATE OF ODISHA	SIMSON JENA VS	BHARATPUR PS /492 /2024 () //
321	D-ABLAPL/25490/2024 ABLAPL/9635/2024	DHANURJAYA NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /322 /2024 () //
322	D-ABLAPL/25768/2024 ABLAPL/9636/2024	K.RABI VS STATE OF ODISHA	NAMITA PATTANAİK VS	K.NUAGAON /230 /2024 () //
323	D-ABLAPL/25945/2024 ABLAPL/9637/2024	BIJAY KUND VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /119 /2024 () //
324	D-ABLAPL/25678/2024 ABLAPL/9638/2024	PRAKASH ROUL @ DHELU VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	TALCHER TOWN /195 /2024 () //
325	D-ABLAPL/26254/2024 ABLAPL/9639/2024	SHIVSHAKTI NATH JAISWAL VS STATE OF ODISHA	SOUGAT DASH VS	BRAHMANITARANG /182 /2024 () //
326	D-ABLAPL/26263/2024 ABLAPL/9640/2024	SATYA RANJAN ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	G.R.P.S.BALASORE /141 /2024 () //
327	D-ABLAPL/22740/2024 ABLAPL/9641/2024	SOURIYA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 J.M.F.C,TANGI(Khordha) 2(B)CC/000006/2024
328	D-ABLAPL/26211/2024 ABLAPL/9642/2024	SANTOSH BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /545 /2018 () //
329	D-ABLAPL/26267/2024	KRUPASINDHU PARIDA	JAYANTA KUMAR MAJHI	NILGIRI /243 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9643/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/26203/2024 ABLAPL/9644/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /181 /2024 () //
331	D-ABLAPL/26213/2024 ABLAPL/9645/2024	LAXMI MAHAPATRA@LAXMIPRIYA MAHAPATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /240 /2024 () //
332	D-ABLAPL/26280/2024 ABLAPL/9646/2024	SRIMATI PUTA VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /86 /2024 () //
333	D-ABLAPL/26215/2024 ABLAPL/9647/2024	BHARATA SETHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /326 /2024 () //
334	D-ABLAPL/26282/2024 ABLAPL/9648/2024	MUNU @ BUNU @ MANORANJAN HARICHANDAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /349 /2019 () //
335	D-ABLAPL/26217/2024 ABLAPL/9649/2024	DIBAKAR KHATUA VS STATE OF ODISHA	PITABMAR BEHERA VS	MAHANGA /26 /2002 () //
336	D-ABLAPL/26324/2024 ABLAPL/9650/2024	SASHI @ SHASHIBHUSAN DHAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	RAJKANIKA /227 /2024 () //
337	D-ABLAPL/26218/2024 ABLAPL/9651/2024	GAGAN BIHARI SAHOO@GAGAN BIHAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /305 /2024 () //
338	D-WPC(OAC)/2488/2011 WPC(OAC)/2488/2011	RAMESWAR PANIGRAHY VS STATE OF ODISHA AND OTHERS	M/S G.C. SWAIN VS	// () /0000030/2019